

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No-2392/2019
MA No-2933/2019**

New Delhi, this the 09th day of September, 2019

**Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Janardan Swarup
Age 58 years
S/o late J.P. Singhal
Working as Assistant Engineer
Central Construction Wing (AIR)
IP Estate, 14B, Ring Road, New Delhi-2
R/o 4/56, Chiranjeev Vihar
Ghaziabad, UP. ... Applicant

(through Sh. Padma Kumar S.)

Versus

1. Prasar Bharti Corporation
Through its Director General
All India Radio
Akashwani Bhawan 1st Floor
Parliament Street, New Delhi-110001.
2. The Chief Engineer
Civil Construction Wing (AIR)
6th Floor, Soochna Bhawan
CGO Complex Lodhi Road, New Delhi-110003.
3. Superintending Engineer
Civil Construction Wing (AIR)
11th Floor, Soochna Bhawan
CGO Complex Lodhi Road
New Delhi-110003. ... Respondents

(through Sh. S.M. Arif with Ms. Shabnam Perween)

ORDER(ORAL)**Hon'ble Sh. S.N. Terdal, Member (J)**

Heard.

2. Learned counsel for the respondents submits that the applicant has filed a representation dated 13.08.2019 (Annexure A/2) and has immediately filed the OA. The respondents are directed to decide his representation as per their policy dated 14.07.1981, particularly with reference to Para (xxi), which is extracted as below:

“Members of staff who are within three years of reaching the age of superannuation, will, if posted at their home town, not be shifted there from, if it becomes necessary to post them elsewhere, offers will be made to shift them to or near their home towns to the extent possible.”

Until then, the status quo, which has been passed on 16.08.2019, shall be maintained.

3. In view of the same, the OA is disposed of. Pending MA also stands disposed of.

(A.K. Bishnoi)
Member(A)

(S.N. Terdal)
Member(J)

/ns/